

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

O.A.496/2013

Dated this Monday the 16th day of July, 2018

**Coram: Hon'ble Shri R. Vijaykumar, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Shri Nitin Hansraj Patil
Working as Stenographer Gr-II
Age-28 years R/a. Room No.1789,
Bldg No.45, Sector-7, CGS Colony,
Antophill, Mumbai-400 037.
2. Shri Kuber Pal Singh
Working as Stenographer GR.II
Age-35 years. R/o Type-2,
26/260, CGS Colony, Ekta Vihar,
CBD Belapur, Navi Mumbai-400 614.
3. Shri G. B. V. Satyanarayana
Working as Stenographer Gr.II,
Age-27 years, R/o. Room No.2307,
Bldg No.55, Sector-7, CGS Colony,
Antop hill, Mumbai-400 037.
4. Shri Sourav Rajan Mallick
Working as Stenographer Gr.II,
Age-28 years, R/o. Room No.285,
Bldg. No.15, Income Tax Colony,
Jogehswari (E), Mumbai.
5. Shri Kotla Krishna Kumar
Working as Stenographer Gr.II,
Age-35 years, R/o. Flat No.427,
Bldg No.17, Sector-7, CGS Colony,
Antop Hill, Mumbai-400 037.
6. Shri Prakash Chandra Dalai
Working as Stenographer Gr.II,
Age-36 years, R/o. Room No.458,
I.T. Colony, Majaswadi, Jogeshwari (E),
Mumbai-400 060.
7. Shri Ramesh Chand Khatik
(Ramesh Sambhariya),
working as Stenographer Gr.II,
Age.34 years, R/o. Flat No.104, Bldg.
No.15/B, 1st Floor, Income Tax Colony,
A.S.Marg, Powai, Mumbai-400 076.
8. Shri Bal Karan Singh

Working as Stenographer Gr.II,
 Age-34 years, R/o. T.B.S.2/15,
 CGS Colony, Ghatkopar (W),
 Mumbai-400 086.

9. Shri Sunil Kumar
 Working as Stenographer Gr.II,
 Age-33 years, R/o. Bldg No.22,
 Room No.216, Ekta Viar, Belapur,
 Sector-25, Navi Mumbai.
10. Shri Manoj Kumar,
 Working as Stenographer Gr.II,
 Age-25 years, R/o. Room No.2306,
 Bldg No.55, Sector.7, CGS Colony,
 Antop Hill, Mumbai-400 037.
11. Shri Dhularam Hoo
 Working as Stenographer Gr.II,
 Age-35 years, R/o. Room No.320,
 Bldg No.16, I.T. Colony, Meghwadi,
 Jogeshwari (E), Mumbai-400060.
12. Shri Ram Kishan Meena
 Working as Stenographer Gr.II,
 Age-33 years, R/o. Bldg No.15B,
 Flat No.604, I.T. Colony, Rambaugh,
 Powai, Mumbai-400 076.
13. Shri Mahesh B.R.
 Working as Stenographer Gr.II,
 Age-27 years, R/o. Room No.2222, Bldg No.54,
 Secor-7, CGS Colony, Antop Hill,
 Mumbai-400 037.
14. Smt. Smurthy R. Ponnath
 Working as Stenographer Gr.II,
 Age-36 years, R/o. V-9,
 Flat No.202, PratapGadh Soc.,
 Ashokvan, Shiv Vallab Road,
 Borivali (E), Mumbai-400 066.
15. Shri Udaya Kumar Rachakonda
 Working as Stenographer Gr.II,
 Age-44 years, R/o. Harsh Varshan Apartment,
 Plot No.12 & 13, Flat No.S-4,
 Shivganga Nagar, Ambernath.

...Applicants.

(By Advocate Shri S. V. Marne).

Versus

1. Union of India,
 Through the Secretary,
 Ministry of Finance,

Department of Revenue,
Central Road of Direct Taxes,
North Block, New Delhi-110 001.

2. The Chief Commissioner of Income Tax (CCA),
Mumbai, Aykar Bhavan, M. K. Marg,
New Marine Lines, Mumbai-400 020.
... Respondents.
(By Advocate Shri R. R. Shetty).

O R D E R (O R A L)
Per : R. Vijaykumar, Member (Administrative)

1. Shri S. V. Marne, learned counsel appeared for the applicant.

2. Shri R. R. Shetty, learned counsel appeared for the respondents.

3. When the case is called out, learned counsel for the applicant mentioned that all the 15 applicants from applicant no.2 to 8 and applicant no.10 to 14 have been granted promotion while applicant no.1 & 9 have been separately promoted as Inspector while applicant no.15 has been denied promotion. These facts have not been disputed by the learned counsel for the respondents.

4. In these circumstances, the OA is disposed of and the applicants will have the liberty in case they still have any persisting grievance in the orders issued by the respondents, to make a representation before the appropriate Competent Authority within two weeks and thereafter seek legal remedies.

(R. N. Singh)
Member (J)
vyc/-

(R. Vijaykumar)
Member (A)